

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Ref: Petition No. 131/MP/2012

Date: 23.5.2012

To,  
Shri J. R. Jalundhwala, Director  
M/s Mahaguj Power Limited  
Adani House, Near Mithakhali Six Roads,  
Navrangpura, Ahmedabad- 380009

Sir,

Subject: Petition under Sections 62, 79 and 178 of the Electricity Act, 2003 read with Regulation 44 of CERC (Terms and Conditions of Tariff) Regulations, 2009 and Regulation 110, 111, 112 and 115 of CERC (Conduct of Business) Regulations, 1999.

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, latest by **8.6.2012**:

- (i) The proposed capacity along with unit configuration.
- (ii) The unit wise schedule of commercial operation date.
- (iii) The estimated project cost along with detail break-up of the cost justifying that the project cost estimated is competitive and reasonable.
- (iv) The detail of combustion technology to be used for burning reject & middling and the expected performance of the Steam Generator and turbine along with Heat Balance diagram at 100% MCR & Zero Make-up water.
- (v) The expected cost of washery rejects per metric ton along with justification.
- (vi) The physical and chemical characteristic of Washery rejects along with its gross calorific value.
- (vii) The details of transfer price of coal with and/ or without discount for washery reject.
- (viii) The operation norms of heat rate, auxiliary power consumption, specific fuel oil consumption, limestone consumption expected by the petitioner along with detailed justification.

Yours faithfully,  
Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)

C.C to: M/s J. Sagar Associates, Advocates,  
27, Community Centre, East of Kailash, New Delhi-110065